

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 203/2024/EZ

MR. ARINDAM LAHIRI

.....APPLICANT(S)

VERSUS

WEST BENGAL POLLUTION CONTROL BOARD &
ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

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Filed by



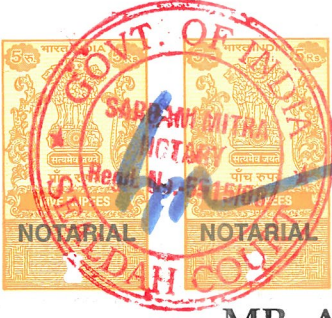
DIPANJAN GHOSH
ADVOCATE

SL. NO. 20

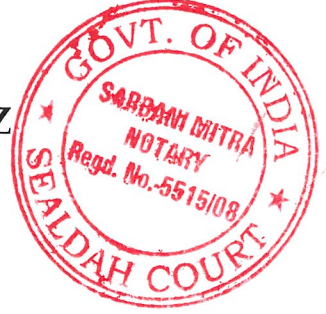
Dt.- 20 DEC 2024

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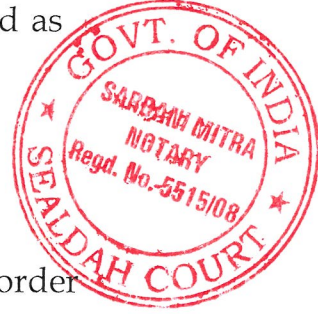
REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Subrata Ghosh, son of Late Shri Biswanath Ghosh, aged about 60 years, by faith-Hindu, Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District - Hooghly, do hereby solemnly declare and say as follows:-

20 DEC 2024

01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 03.10.2024.

03. That, pursuant to the order of the Hon'ble National Green Tribunal dated 03.10.2024, the State Board caused an inspection of the MSW dumping site located at Vill.- Rabindra Nagar, P.O.- Ghola Bazar, P.S.- Ghola, Dist.- 24 Pdns (North), under Panihati Municipality, Ward No.- 30, on 29.11.2024.

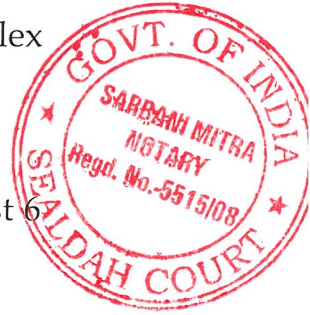
04. That, the State Board officials visited the site in question and made the following observations:

- a) The site is located just on the side of Sodepur-Barasat Road of Vill-Rabindra Nagar, P.O. Ghola Bazar, P.S.- Ghola, Dist. 24 Pdns (N) under Panihati Municipality, Ward No.-30.

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- b) A space at the side of Municipal surface drain and adjacent to the busy Sodepur-Barasat Road having approximate area 600 sq. ft. is being used for the purpose of intermediate/temporary dumping of Municipal Solid Waste.
- c) Complainant dwelling house and other residential complex are situated near the said dumped solid waste.
- d) The dumping of Municipal Solid Waste is going on for last 6 years (as stated).
- e) During inspection dumped fresh Municipal Solid Waste as well as old Municipal Solid Waste was seen at the site.
- f) Leachate generated from the dumped waste was mixing with the water of adjoining Municipal surface drain and Municipal Solid Waste was found dumped in the drain.
- g) Putrid smell was felt and filthy atmosphere was prevailing in and around the area where the Municipal Solid Waste was dumped.

It was learnt that Panihati Municipality is dumping the Municipal Solid Waste in the alleged space for intermediate storage. Subsequently, the same is transported to their other permanent dumping site.



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05. That, the following remarks were made by the State Board officials from the said inspection:

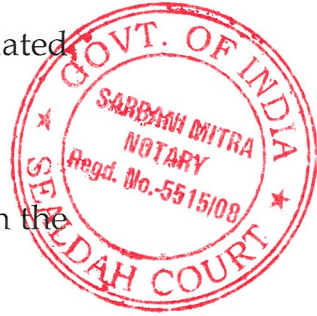
(i) No dumping activity should be continued in the site as it is not following the siting criteria for processing of MSW as per Solid Waste Management Rules, 2016 and its amendments and "Clarification on Buffer Zone Guidelines" issued by CPCB dated 15.04.2019.

(ii) Dumped Municipal Solid Waste should be removed from the site.

Copy of the inspection report of the State Board is annexed herewith and marked with letter "R".

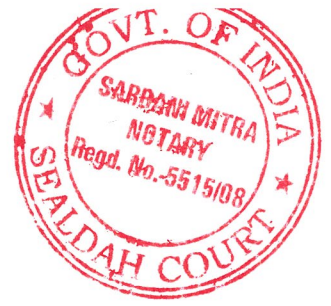
06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.


DEPONENT



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VERIFICATION



I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Dipankar Ghosh

Identified and corrected by me
Advocate
WBPCB

Subrata Ghosh
DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification By

Sarbani Mitra
SARBANI MITRA
NOTARY
Regd. No.-5515/08

20 DEC 2024

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Inspection Report

Annexure - 'R'

Introduction: With reference to the Order of the Hon'ble NGT, Eastern Zonal Bench, Kolkata dated 03.10.2024 having original application no. 203/2024/EZ the MSW dumping site located at Vill- Rabindra Nagar, P.O- Ghola Bazar, PS- Ghola, Dist.- 24-Pgs (N) under Panihati Municipality, ward no.- 30 was inspected on 29.11.2024

Inspecting officials:

1. Mr. Arun Das, Asstt. Environmental Engineer, WBPCB
2. Mr. Suman Garai, Asstt. Environmental Engineer, WBPCB

On behalf of the complainant:

1. Mr. Debasish Singha Roy, relative of the complainant

Observations:

- The site is located just on the side of Sodepur-Barasat Road of Vill- Rabindra Nagar, P.O- Ghola Bazar, PS- Ghola Dist.- 24-Pgs (N) under Panihati Municipality, ward No.- 30.
- A space at the side of Municipal surface drain and adjacent to the busy Sodepur-Barasat Road having approximate area 600 sq. ft. is being used for the purpose of intermediate/temporary dumping of Municipal Solid Waste.
- Complainant dwelling house and other residential complex are situated near the said dumped solid waste.
- The dumping of Municipal Solid Waste is going on for last 6 years (as Stated)
- During inspection dumped fresh Municipal Solid Waste as well as old Municipal Solid Waste was seen at the site.
- Leachate generated from the dumped waste was mixing with the water of adjoining Municipal surface drain and Municipal Solid Waste was found dumped in the drain.
- Putrid smell was felt and filthy atmosphere was prevailing in and around the area where the Municipal Solid Waste was dumped.



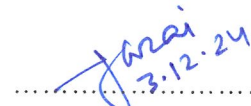
- It was learnt that Panihati Municipality is dumping the Municipal Solid Waste in the alleged space for intermediate storage. Subsequently, the same is transported to their other permanent dumping site.

8. Remarks:

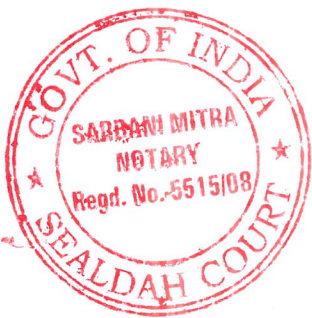
1. No dumping activity should be continued in the site as it is not following the siting criteria for processing of MSW as per SWM Rules, 2016 and its amendments and "Clarification on Buffer Zone Guidelines" issued by CPCB dated 15.04.2019.
2. Dumped Municipal Solid Waste should be removed from the site.


03/12/2024

A. Das, AEE,


3.12.24

S. Garai, AEE,



Photographs of Municipal Solid Waste dumping site located at Sodepur-Barasat Road of Vill- Rabindra Nagar, P.O- Ghola Bazar, PS- Ghola, Dist.- 24-Pgs (N)taken during inspection on 29.11.2024



GOVT. OF INDIA
SARDAN MITRA
NOTARY
Regd. No.-5515108
SEALDAH COURT

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